NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2015 IA No. 27/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES:

Shri Lakhamchand Gidwani

V/s.

M/s. Rohan Packaging Product Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER T.C.P. No. 19/59,237,397-398/CLB/MB/MAH/2015

- 1. None present from either side.
- Vide an Interim Order on Misc. Application No. 109/2017 it was held that the Petition is maintainable and thereupon the Company Petition was posted for Hearing today i.e. 21.09.2017.
- Registry is directed to issue Notice intimating the next date of hearing. Now the matter is adjourned to 15.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 21.09.2017 M.K. Shrawat Member (Judicial)

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